

(19)


NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29-5-18

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/151/(IB)/CB/2018
NAME OF THE PETITIONER(S) : POPULAR AGENCIES
NAME OF THE RESPONDENT(S) : IRBAZ LEATHER PVT LTD
UNDER SECTION : 9 RULE 6

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|------------------------|-----------|
| | | REPRESENTATION BY WHOM | |

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|----|--------------------|---------------------------|--|
| 1. | MUHAMMAD FAYAZ ALI | counsel for Respondent |  |
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ORDER

Matter is called. No representation on behalf of the Petitioner.
Counsel for the Respondent present, seeks an adjournment. At
request, the matter is adjourned. Put up on **07.06.2018 at 10.30
AM.**

-54-
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)

MS